

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.364/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M

Name of the Company	Vivid Colors Pvt Ltd. -Vs- Jenson & Nicholson (India) Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	SACHIN KUMAR	J & N India Co Corporate Debtor	Sachin Kumar
2.	Susendra Kumar Adv		13.9.17 Susendra Kumar Adv 13.9.17
3.	ARVIND GUPTA Adv	Vivid Colors Pvt. Ltd.	Arvind Gupta
4.	Shankar Mishra, Adv	operational creditor	13/09/17
	S. P. P. Bhatnagar, Adv		12/9/17

ORDER

Ld. Counsel for both the parties are present.

It appears from the record that petition has been admitted and IRP has filed progress report, which may be taken on record.

List the matter on 11/10/2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)